

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1766 OF 2005

SYNDICATE BANK & ORS

Appellant (s)

VERSUS

VENKATESH GURURAO KURATI

Respondent(s)

(With office report)

Date: 19/01/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Appellant(s)

Mr. Parag P. Tripathi, Sr.Adv.

Mr. V. Sudeer, Adv.

Mr. MBRS Raju, Adv.

Ms. S. Sunita, Adv.

Mr. S. Sachin, Adv.

Ms. M. Sailaja, Adv.

Mr. Balaji Srinivasan, Adv.

Mr. S. Srinivasan,Adv.

For Respondent(s)

Mr. Naveen R. Nath, Adv.

Ms. Lalit Mohini Bhat, Adv.

Ms. Anitha Shenoy,Adv.

Ms. Hetu Arora,Adv.

UPON hearing counsel the Court made the following

O R D E R

aring for the Mr. Parag P. Tripathi, learned senior counsel appe

appellants started his arguments at 10.35 a.m. and
concluded at 11.45 a.m.

Thereafter, Mr. Naveen R. Nath, learned counsel for the respon
dent started his

arguments and concluded at 11.55 a.m.

Arguments concluded. Judgment reserved.

(GANGA THAKUR)

(ANAND SINGH)

PS TO REGISTRAR

COURT MASTER